

DIVISION BENCH
COURT - I

P-107

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/41(KB)2021
IA(I.B.C)/430(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17TH NOVEMBER, 2022, 10:30 A.M

IN THE MATTER OF	INDIA MEDTRONIC PRIVATE LIMITED VS HEALTHCARE ASSOCIATES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

For the Operational Creditor

**Mr. Jishnu Saha, Sr. Adv.
Mr. S.R. Kakrania, Adv.
Mr. Tanuj Kakrania, Adv.
Mr. Karnajeet Sharma, Adv.**

For the Corporate Debtor

**Mr. Ratnanko Banerji, Sr. Adv.
Mr. Shaunak Mitra, Adv.
Mr. Joveria Sabbha, Adv.
Mr. Debartha Chakraborty, Adv.
Ms. Patuali Ganguly, Adv.
Mr. Saptarshi Kar, Adv.**

ORDER

1. Learned Sr. Counsel along with Ld. Counsel on both sides present.
2. Heard, Ld. Counsel for parties.
3. Post this matter tomorrow, i.e, 18.11.2022 for rejoinder arguments of Operational Creditor.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**